

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM EBNCH**

O.A. No. 310 OF 2007

Wednesday, this the 31st day of October, 2007.

CORAM :

**HON'BLE Mrs. SATHI NAIR, VICE CHAIRMAN
HON'BLE Dr. K.B.S.RAJAN, JUDICIAL MEMBER**

Sumesh M.D.
Thanneermukkam P.O., GDSMP
Kizhakke Challakath
Karikad P.O
Thanneermukkam : Applicant

(By Advocate Mr. Niklavu.T)

Versus

1. Union of India represented by Director General
Department of Posts, New Delhi
2. Chief Post Master General
Central Region,
Office of the P.M.G., Kochi – 682 018
3. Superintendent of Post Offices
Alappuzha Division, Alappuzha
4. Inspector of Posts
Cherthala Sub Division, Cherthala – 24 : Respondents

(By Advocate Mr. TPM Ibrahim Khan, SCGSC)

The application having been heard on 31.10.2007, the Tribunal on the same day delivered the following :

O R D E R

HON'BLE Mrs. SATHI NAIR, VICE CHAIRMAN

Mr. P.C.Sebastian, representing the counsel for applicant submits that the applicant was allowed to sit in the examination for the post of Postal Assistant and the results have been declared and the applicant has not been qualified. In view of this, the O.A has become infructuous. **O.A. Is closed.** No costs.

Dated, the 31st October, 2007.


K.B.S.RAJAN
JUDICIAL MEMBER

vs


SATHI NAIR
VICE CHAIRMAN